

**THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN):** (a) and (b). The study of some aspects of Oceanography is included as part of the studies in Marine Biology, Marine Geology, Marine Meteorology, Marine Ecology, Marine Structures and Geophysics in a number of universities and Institutes of Technology.

(c) The College has been teaching physical and engineering aspects of Oceanography in the Master's Degree programme in Marine Structures.

12.00 hrs.

#### PAPERS LAID ON THE TABLE

**PUBLIC WAKFS (EXTENSION OF LIMITATION) TAMIL NADU AMENDMENT ORDINANCE, 1976 AND SOLVENT-EXTRACTED OIL, DE-OILED MEAL AND EDIBLE FLOUR (CONTROL) AMENDMENT ORDER, 1976**

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH-NAWAZ KHAN):** I beg to lay on the Table—

- (1) A copy of the Public Wakfs (Extension of Limitation) Tamil Nadu Amendment Ordinance, 1976 (Tamil Nadu Ordinance No. 6 of 1976) (Hindi and English versions) promulgated by the Governor of Tamil Nadu on the 3rd March, 1976, under provisions of article 213(2) (a) of the Constitution read with clause (c) (iv) of the Proclamation dated the 31st January, 1976, issued by the President in relation to the State of Tamil Nadu. [Placed in Library. See No. LT-10483/76].
- (2) A copy of the Solvent-Extracted Oil, De-oiled Meal and Edible Flour (Control) Amendment Order, 1976 (Hindi and English versions) published in Notification No.

G.S.R. 112(E) in Gazette of India dated the 6th March, 1976, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-10484/76].

**FERTILISER (CONTROL) THIRD (AMENDMENT) ORDER 1976, ANNUAL REPORT OF ANDHRA PRADESH STATE AGRO INDUSTRIES CORPORATION LTD., HYDERABAD FOR THE PERIOD ENDED 30-6-1972 AND A STATEMENT**

**THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL):** I beg to lay on the Table—

- (1) A copy of the Fertiliser (Control) Third (Amendment) Order, 1976, (Hindi and English versions) published in Notification No. G.S.R. 110(E) in Gazette of India dated the 4th March, 1976, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-10485/76].
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Andhra Pradesh State Agro Industries Corporation Limited, Hyderabad for the period ended 30th June, 1972 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the report mentioned at (i) above. [Placed in Library. See No. LT-10486/76].